

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.-129**  
184/58/ND/2020

**IN THE MATTER OF:**

Suman Singh & Ors.

...APPLICANT

Vs.

Sir Sobha Singh & Sons (P) Limited

...RESPONDENT

**SECTION**

**U/s 58**

**Order delivered on 23.12.2020**

**CORAM:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the OL :

**ORDER**

None appeared on behalf of both the parties when the matter was called for hearing. Matter stands adjourned to 04.03.2021.

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (J)**